



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,10th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/44/2021	JITUL DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM GA, MIZORAM SC, CBI SC, NIA
2	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC
3	WP(C)/1903/2021 FIXED	BHARATI BHATTACHARJYA Versus THE STATE OF ASSAM AND 6 ORS	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. GA, ASSAM ASSTT.S.G.I.
4	WP(C)/3162/2021 FIXED	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
5	WITH WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
6	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
7	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
8	WITH WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

9	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
10	WITH WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
11	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
12	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
13	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
	WITH I.A.(Civil)/3710/2019 in WP(C)/6192/2018	KURANIBARI HIGH SCHOOL Versus STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH	SC, SEC. EDU.
14	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
15	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
16	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
17	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
18	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.

19	WITH WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
20	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
21	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
22	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
23	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
24	WITH WP(C)/5959/2019	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
25	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
26	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
27	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
28	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
29	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
30	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
31	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
32	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE

33	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
34	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
35	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ADMISSION				
36	WP(C)/3477/2021 FIXED	DIPIKA SHARMA AND ANR. Versus INDIAN BANK AND 2 ORS.	MR S SARMA MR. P B MAZUMDER	MR. K K BHATRA MR. R K BHATRA MR. R BORAH MR D BHUYAN MR A BHATRA MR. S K SARMA
ORDERS				
37	WP(CrI)(Suo Moto)/1/2020 FIXED	X X X Versus IN RE- STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM
38	PIL/67/2020 FIXED	CHAIMON BRAHMA AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MS. N SHYAMAL	GA, ASSAM SC, APDCL MR. R BORPUJARI, SC, REVENUE
	WITH I.A.(Civil)/2071/2020 in PIL/67/2020	CHAIMON BRAHMA PATGIRI AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	GA, ASSAM SC, APDCL
39	PIL/27/2021 FIXED	ANJAN NAGG Versus UNION OF INDIA AND 5 ORS.	MR. W SHARMA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
40	WA/146/2021 B/O	ABIDA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED	MR. T J MAHANTA SC, PNRD GA, ASSAM MR. R ALI MR. H A AHMED
41	I.A.(Civil)/1032/2021 FIXED in W.P.(CrI.)/2/2021 WITH W.P.(CrI.)/2/2021	MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 11 ORS.	MR. S KALITA MR. A GANGULY	GA, ASSAM SC, HEALTH
		MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	GA, ASSAM MR. T C CHUTIA, "PUBLIC PROSECUTOR, ASSAM"
42	I.A.(Civil)/1120/2021 FIXED in WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. U K NAIR MR R SINGHA MS.P SAHARIA	GA, ASSAM MR. P N GOSWAMI (SC, ASIDCL, R3, R4) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, INCOME TAX
	WITH WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR R SINGHA	MR S SARMA (R-6) MR. P K ROY (R-4,5) MR P CHOUDHURY MR H K HAZARIKA (R-8) ASSTT.S.G.I. MR. V. SIBAL MR. A GAYAN, LEARNED CGC (R-1) SC. EPFO SC, INCOME TAX

HEARING

43 WA/6/2020
FIXED

M/S T. G. ENTERPRISE,
Versus
NEW SOCUNOMA VILLAGE AND 6 ORS.

MR A DASGUPTA
MR SISHIR DUTTA
MS. M CHOUDHURY
MS B DAS
MR. S DUTTA
MR. B DAS
MR R SARKAR
MR S DUTTA

MR. JYOTIRMOY ROY
MS. M DEV (R-1)
MR. T ISLAM (R6)
MR. R HAZARIKA
MR. C CHAKRAVARTY
MR D DAS
GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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- | | | | | |
|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR S BORTHAKUR | 09-08-2021 | To | 10-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,10th August 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANISH CHOUDHURY
COURT NO: 1**

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./111/2020 in MAT.APP. 62/2018 (D/O), B/O	SMTI. SWAPNALI SAIKIA Versus BIKASH BORAH	MS. M BORAH MR A KONWAR	MRS. K DEKA MR. S P CHITTAWAT MS. L TALUKDAR
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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/635/2019 WITH LCR, FIXED	ANJANA BISWAS @ ANJANA SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/5716/2019 B/O	KALPANA SAHA @ BASANA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MS C. KALITA MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/5927/2019 WITH LCR, B/O	ARATI BALA ROY ALIAS ARATI ROY Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE MS M KALITA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/6434/2019 WITH LCR	FUTALI BISWAS Versus UNION OF INDIA AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA	SC, NRC SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/6700/2019	MAYARANI KARMAKAR Versus THE UNION OF INDIA AND 8 ORS.	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS A PARVEEN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/6737/2019	MUKUNDA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS. J GHOSH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

7	WP(C)/7731/2019 WITH LCR	TARA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/8103/2019	HAJERA KHATUN @ BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/8206/2019 WITH LCR	AMENA BIBI Versus THE UNION OF INDIA AND 7 ORS.	MS. M BARMAN MS. D GHOSH MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/3131/2021 FIXED	HANIF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. D K BAGCHI MS. P TAMULI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/3615/2021 B/O	MIRA SAHA DAS @ MIRA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. M A ISLAM MS L DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

DETENTION

12	WP(C)/1725/2021 WITH WP(C) 1876/19 (D/O), WITH LCR, FIXED	SAFAR ALI @ SABAR ALI Versus THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. M U MONDAL MR. M ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1116/2021 in WP(C)/1725/2021	SAFAR ALI @ SABAR ALI Versus THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. N UDDIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ADMISSION

13	WP(C)/6053/2017 WITH LCR 1 FILE, FIXED	SAMSUL HAQUE Versus THE UNION OF INDIA AND 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/6533/2017 WITH LCR 1 FILE, FIXED	MUSTT. RAHIMA @ MOMILA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR. U DAS MR. D SARMAH	GA, ASSAM MR. D K BAGCHI ASSTT. S.G.I.
15	WP(C)/5502/2018 WITH LCR	AMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR. M SALIM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/6402/2018 WITH LCR	ABSOR AKOND @ AFSAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR. M SHAH MR M SHELIM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

17	CrI.A./199/2019 WITH OFFICE NOTE AND LCR & P.B.	SRI PAPU SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
18	I.A.(Civil)/1053/2021 WITH ENQUIRY REPORT in WP(C)/4368/2014 WITH WP(C)/4368/2014	SOPOLA NUNISA Versus THE UNION OF INDIA AND 5 ORS. KONTO WARISA and ANR Versus THE UNION OF INDIA AND 5 ORS	MS J KALITA MR.D C K HAZARIKA MS.I DEKA MS.P DEVI	MR. S C KEYAL GA, ASSAM SC, HEALTH MR. S C KEYAL (ASSTT.S.G.I.) GA, ASSAM SC, HEALTH ASSTT.S.G.I.

HEARING

19	WP(C)/7893/2019 WITH LCR, FIXED	JAKIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/3393/2020 WITH LCR, FIXED	PHULESWARI SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**ITEM NO.-13 WILL BE TAKEN UP THROUGH
PHYSICAL HEARING**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/16/2021	NAKUL CHANGMAI Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/19/2021	AMIT MURAH Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
3	Mat.App./49/2017 WITH LCR	SRI RANJAN BARUAH Versus SMTI SHRAVANI KHOUND BARUAH	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
4	WITH CRP/38/2016	RANJAN BARUAH Versus SMTI. SHRAVANI KHAUND BORUAH	MR. Y S MANNAN MS. S GOHAIN MS. R AKHTAR	MR. N N B CHOUDHURY MR. P HAZARIKA MR D P SAHU
	WITH I.A.(Civil)/226/2016 in CRP/38/2016	SMTI. SHRAVANI KHAUND BARUAH Versus RANJAN BARUAH	MR.N N B CHOUDHURY MRD P SAHU	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN
5	Mat.App./25/2019	SRI SHIBU GHOSH Versus SMTI. PUJA DEY (GHOSH)	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	
6	Mat.App./55/2019 WITH LCR	SMTI MONALISHA HAZARIKA THAKURIA Versus SRI DEBAJYOTI THAKURIA	MR. R K MALAKAR MS. S R DEVI MRS. K R SANKAR	
7	Mat.App./63/2019 WITH LCR	DR. TULTUL KR. DAS Versus SMTI. JYOTIMONI BORAH	MR. S K SINGH MR. P SUNDI	MR. D SARMAH

	WITH I.A.(Civil)/3632/2019 in Mat.App./63/2019	DR. TULTUL KR. DAS Versus SMTI. JYOTIMONI BORAH	MR. S K SINGH MR. P SUNDI	
8	CRL.A(J)/46/2020 WITH OFFICE NOTE, LCR & P.B.	PANKAJ NATH Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	MR. S BARMAN PP, ASSAM
9	I.A.(CrI.)/369/2020 WITH LCR AND P.B. in CrI.A./152/2020 WITH CrI.A./152/2020	RAJEN DOLEY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG	PP, ASSAM
		RAJEN DOLEY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
10	WITH Death Sentence Ref./1/2020	THE STATE OF ASSAM Versus RAJEN DOLEY	PP, ASSAM	
11	WITH CrI.A./153/2020	SRI ANIL DOLEY AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
12	CrI.A./57/2021 WITH OFFICE NOTE AND LCR, FIXED	UMED ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH I.A.(CrI.)/286/2021 in CrI.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
HEARING				
13	CrI.A./66/2019 WITH OFFICE NOTE WITH LCR & P.B, FIXED	AFTAB UDDIN @ AFTAB ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR I A HAZARIKA	MR. B HALDAR(R-2) MR. S BARMAN(R-2) MR B DEORI(R-2) PP, ASSAM
	WITH I.A.(CrI.)/132/2019 in CrI.A./66/2019	AFTAB UDDIN @ AFTAB ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR I A HAZARIKA	MR. B HALDAR(R-2) MR S BARMAN(R-2) MR B DEORI(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,10th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1844/2021	KAMAL BAISHYA Versus THE STATE OF ASSAM	MR D R GOGOI	PP, ASSAM
2	Bail Appln./1849/2021	JUNAIDUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
3	Bail Appln./1852/2021	ABDUL BARIK AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM
4	Bail Appln./1862/2021	SAHANUR ALI Versus THE STATE OF ASSAM	J DASGUPTA MR L TASHI	PP, ASSAM
MOTION				
5	Crl.Pet./330/2021 B/O	SOMNATH GHOSH Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR M REJA MS. J GHOSH	PP, ASSAM
6	Crl.Pet./385/2021 WITH OFFICE NOTE, FIXED	DEBENDRA NATH SARMA Versus JAHIDA KHATUN AND 21 ORS.	MR H DAS	
7	Crl.Pet./394/2021	SUMIR DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
8	Crl.Pet./395/2021	CHIRA KUMAR DOLEY Versus THE STATE OF ASSAM AND ANR.	MR A ALI MS. M KHATUN	PP, ASSAM
9	Crl.Pet./398/2021	BIBEK DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA	PP, ASSAM
10	Crl.Pet./404/2021 B/O	COOLBERG BEVERAGES PVT. LTD AND 3 ORS Versus SHREE RAM ENTERPRISES AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	

11	CrI.Pet./405/2021 B/O	PRANJAL DAS Versus THE STATE OF ASSAM AND ANR.	MR G KHANDNELIA	PP, ASSAM
12	AB/2256/2021	UTPAL BHUYAN Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
13	AB/2267/2021 B/O	PRANJAL PRATIM KASHYAP Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
14	AB/2268/2021 B/O	HANIF ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
15	AB/2270/2021	DEVENDRA KUMAR SETHIA @ SRI DEVENDRA SETHIA Versus THE STATE OF ASSAM		PP, ASSAM
16	AB/2271/2021	FAIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MRS I BEGUM	PP, ASSAM
17	AB/2275/2021	UTPAL BHUYAN Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./1690/2021 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
19	Bail Appln./1733/2021 FIXED	SANFUL ALI @ MD SANFUL ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/665/2021	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P K GARODIA MR D SARMA	PP, ASSAM
21	AB/682/2021 FIXED	DILU MIA LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER	PP, ASSAM
22	AB/324/2021	RAMIJ ALI @ RAMIJ ALI BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MS C M DEKA MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
23	AB/1188/2021	ZAMAL UDDIN SK @ JAMAL HOSEN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
24	AB/1190/2021	KIRAN HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
25	AB/1306/2021 FIXED	RAJU DAS AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
26	AB/1634/2021	ABDUR RASID SK @ ABDUL RASID SK AND 4 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
27	AB/1702/2021 FIXED	ANOWAR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD	PP, ASSAM
28	AB/1707/2021	TAJ UDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM

29	AB/1720/2021	MD. KARIM ALI @ TUTU Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
30	AB/1865/2021 FIXED	MANSUR ALI Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
31	AB/1882/2021 FIXED	MAUSAM ALI PINARA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
32	AB/1932/2021 FIXED	HASHEM ALI AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
33	AB/1944/2021 FIXED	IMRAN ALI Versus THE STATE OF ASSAM	MR D BARUAH MR. P K BORDOLOI	PP, ASSAM
34	AB/1975/2021 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. B DEORI MR. B HALDAR	PP, ASSAM
35	AB/1995/2021 FIXED	BINOD GHEISING Versus THE STATE OF ASSAM	MR. M K SHARMA MS. S S SAIKIA	PP, ASSAM
36	AB/2131/2021 FIXED	RANJIT MORAN Versus THE STATE OF ASSAM	MR. A CHAMUAH MRS N. SINGHA	PP, ASSAM
ORDERS				
37	Crl.Pet./32/2021 B/O	MIRA SEN SUTRADHAR AND ANR. Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR J DAS MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
38	Crl.Pet./150/2021 B/O	YADAV BHUSAL Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
39	Crl.Pet./252/2021 B/O	AMINUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY	MR D. CHAKRABORTY PP, ASSAM
HEARING				
40	Crl.Rev.P./116/2019 WITH LCR 2 FILES	DR. HRISHIKESH BARUAH Versus NURNAHAR BEGUM @ RUNU BARUA	MR. M U MAHMUD MR A A DEWAN MR P K DAS MR. M BARUAH MR B ISLAM MRS. P PHUKAN	MR. S BORTHAKUR MS. P BORAH

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/232/2021	NURUL ISLAM MAZUMDAR AND 12 ORS Versus DR. BIJAYA CHOUDHURY	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
2	Cont.Cas(C)/233/2021	SAMNUR ALI Versus PHANINDRA ZIDUNG AND ANR	DR. B AHMED MR. R A CHOUDHURY	
3	Cont.Cas(C)/236/2021	JAHANARA BEGUM Versus BIJOYA CHAKRABORTY AND 2 ORS	MD A S AHMED	
4	Cont.Cas(C)/237/2021	RUPAM KR. DAS Versus BIJOYA CHOUDHURY AND ANR.	MR H DAS R BORUAH	
5	WP(C)/1623/2021 B/O	RUPALI NARAH Versus THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
6	WP(C)/3247/2021	SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7	WP(C)/3274/2021	GIRINDRA NATH SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. H N SARMA	GA, ASSAM
8	WP(C)/3593/2021	SHAHIDA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/3597/2021 B/O	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
10	WP(C)/3601/2021 B/O	ZIAUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A K AZAD	SC, ELEM. EDU

11	WP(C)/3604/2021 B/O	SEEMA BAKSHI AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, SEC. EDU. GA, ASSAM SC, N C T E SC, U G C
12	WP(C)/3606/2021 B/O	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
13	WP(C)/3626/2021	DIGANTA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR. S U AHMED MR M HUSSAIN MR A HAWARI	SC, ELEM. EDU GA, ASSAM

ADMISSION

14	WP(C)/142/2019	BEAUTI CHETIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	SC, SEC. EDU. MR. M DUTTA (R9) MR. A DEKA (R7, R8)
15	WP(C)/2884/2020	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE
16	WP(C)/3227/2021 B/O	AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU

ORDERS

17	Cont.Cas(C)/176/2019	ALAKA KALITA Versus SANJIB BHUYAN and ANR.	MRS R DEKA MR B DAS	MR. D SAIKIA (R-2) MR J ABEDIN MR. D MOZUMDER MR. N J KHATANIAN (R-2) MR. N SARMA MS K DAS (R-2)
18	Cont.Cas(C)/218/2019 B/O	ANIL CH. GAYAN Versus PREETOM SAIKIA AND ANR.	MRS. R DEVI MR. A R TAHBILDAR	SC, SEC. EDU. MR. S P BHATTACHARJEE MR. A SARMA MR A SARMA
19	Cont.Cas(C)/31/2020 B/O	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 2 ORS	MR D KALITA MS S BORA	MR. D SAIKIA MR. K P PATHAK MS. S KONWAR
20	Cont.Cas(C)/520/2020 B/O	ABDUL KADIR BARBHUIYA Versus BIJOYA CHOUDHURY, ACS	MR. A H M R CHOUDHURY	MR. P K BORAH MS K DAS
21	Cont.Cas(C)/564/2020 B/O	GAYATRI NATH CHOUDHURY Versus PREETOM SAIKIA AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD	MR. K GOGOI
22	Cont.Cas(C)/582/2020 B/O	HIREN DEKA AND 47 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. R P SARMAH MRS. R DEVI	MR. D SAIKIA MR. D SAIKIA MR J CHUTIYA MR J CHUTIYA MR J CHUTIYA MR. S BORA MR. P K BORAH MR B KAUSHIK MS. N BORDOLOI MS. S KEMPRAI MS. S KEMPRAI MS. S KEMPRAI MS K DAS
23	Cont.Cas(C)/601/2020 B/O	MANJUSRI DEY Versus PREETOM SAIKIA AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD	MR. K GOGOI

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR S BORTHAKUR | 09-08-2021 | To | 10-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/1183/2021 B/O in WP(C)/2058/2021 WITH WP(C)/2058/2021	MD. ZIAUL HAQUE Versus THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI	ASSTT.S.G.I.
		MD. ZIAUL HAQUE Versus THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI	MR D SENAPATI (R-2 TO 5) MS. S. TODI (R-2 TO 5) ASSTT.S.G.I.
MOTION				
2	WP(C)/5732/2020 FIXED	CT/GD RAJU GOGOI , FORCE NO. 065137204 Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. K K PARASAR MR. K K PARASAR ASSTT.S.G.I.
3	WP(C)/291/2021	LEUKULE JEME @ HELEUKULE JEME Versus THE STATE OF ASSAM AND 10 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, PWD SC, N C HILLS SC, FINANCE SC, P H E
4	WP(C)/814/2021	RUPESH KUMAR SEN Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR B J DAS	GA, ASSAM
5	WP(C)/2281/2021	JOGENDRA BARMA AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
6	WP(C)/2311/2021	DHANESWAR SWAIN AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
7	WP(C)/2632/2021	PRATIBHA PATHAK AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM

8	WP(C)/3266/2021	RATNA CHOUDHURY Versus THE STATE OF ASSAM	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/3620/2021	FAIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MR. M K SHARMA MS. S DEVI	GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
10	I.A.(Civil)/460/2021 in Cont.Cas(C)/72/2021	MOFIDA AHMED Versus JISHNU BARUA, IAS	MR. M ALI	
	WITH Cont.Cas(C)/72/2021	MOFIDA AHMED Versus KUMAR SANJAY KRISHNA, IAS	MR. M ALI	
<u>ADMISSION</u>				
11	WP(C)/3264/2017 PART-HEARD, FIXED	KHANDAN KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	GA, ASSAM MR. P J SAIKIA (R3, R4) MR. P N SHARMA (R3,R4) MR M R ADHIKARI (R3,R4) MR. P BORDOLOI (R3, R4)
12	Cont.Cas(C)/268/2017	KHANDAN KUMAR DAS Versus SANJIB GOHAIN BARUAH and 2 ORS.	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MR. P J SAIKIA (R3) MR M R ADHIKARI (R3) MR. P BORDOLOI (R3)
13	WP(C)/6727/2018	KHANDAN KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. S BISWAKARMA MS S DAS MS. A LONGSU	GA, ASSAM MR. P J SAIKIA MR M R ADHIKARI (R3, R4) MR. P BORDOLOI MS. G BORAH (R3, R4)
14	WP(C)/2958/2018 B/O	PANKAJ KUMAR BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHAMUAH MS. N DEKA MS. S SARMA MR. S D ROY MR. K BARPUJARI MR. C P SHARMA	MR. S S ROY(R-6)
15	WP(C)/7599/2019 B/O	SAYED WAZED ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR. D PEGU	SC, FOREST
16	WP(C)/3649/2020 FIXED	NO.850820925 HAV/GD ANUP KUMAR KHIRALI Versus THE UNION OF INDIA AND 4 ORS.	MR. A R TAHBILDAR MR M J DEURI	MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/1114/2021 in WP(C)/3649/2020	HAV/GD ANUP KUMAR KHIRALI Versus THE UNION OF INDIA AND 4 ORS	MR. R P HAZARIKA MR. R P HAZARIKA MR M J DEURI	MRS. A GAYAN ASSTT.S.G.I.
17	WP(C)/3931/2020 FIXED	TAHAJUDDIN SK. Versus THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
18	WP(C)/1392/2021 B/O	KASHEM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, CO OP GA, ASSAM SC, AG
19	WP(C)/2998/2021 FIXED	MD. RAKIBUL FARUQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	GA, ASSAM SC, AGRI. DEPARTMENT
<u>ORDERS</u>				
20	W.P.(CrI.)/18/2020 FIXED	PAONAM DIANA DEVI Versus THE UNION OF INDIA AND 7 ORS	MR. A CHAUDHURY MR. P K DAS MD N ABED MR. D BORA MR. N MAHAJAN	GA, ASSAM MR. S S ROY (R-1) MR. S S ROY (R-1) ASSTT.S.G.I.

21	I.A.(Civil)/964/2021 WITH LCR in WP(C)/4751/2011	ON THE DEATH OF DIGANTA ROY@ DIGANTA KR. ROY, HIS LEGAL HEIR SHIVA PRIYIA DAS @ SHIVA PRIYA RAY DAS Versus THE PRESIDING OFFICER AND 9 ORS.	MR. K R PATGIRI	GA, ASSAM
	WITH WP(C)/4751/2011	PRABHAT NATH and 7 ORS Versus THE PRESIDING OFFICER and ORS	MR.K P SARMA MR.A D GUPTA MR.P K TALUKDAR MR.H DAS MR.K R PATGIRI MS.B DAS MR.C DAS	GA, ASSAM MR.A SARMA MR.A JAHID
	WITH 22 WP(C)/127/2012	THE MANAGEMENT OF ASSAM STATE TEXTILE CORPN. LTD. Versus STATE OF ASSAM and ORS.	MR.A SARMA MR.A JAHID	MR.K P SARMA GA, ASSAM MR.A D GUPTA MR.H DAS MR.K R PATGIRI MS.B DAS
		HEARING		
	23 WP(C)/4133/2020 PART-HEARD, FIXED	RUMI GOGOI AND 125 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
	WITH 24 WP(C)/2725/2020	BROJEN BORAH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
	WITH 25 WP(C)/3020/2020	BISWAJIT GOGOI AND 121 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,10th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1554/2021 FIXED	DEHING PART III MEEN SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MR. P J DAS	GA, ASSAM
2	WP(C)/3309/2021 FIXED	BISWAJYOTI BORPATRA Versus THE STATE OF ASSAM 3 ORS.	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM SC, REVENUE
3	WP(C)/3316/2021 FIXED	NAREN DAS AND 117 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA	GA, ASSAM SC, REVENUE
4	WP(C)/3411/2021 FIXED	RAGHUNATH DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR H P GUWALA	SR. GA, ASSAM SC, K A A C
5	WP(C)/3434/2021 FIXED	PATIT PABAN GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. D THAOSEN	SC, PNRD
6	WP(C)/3458/2021 FIXED	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, GMC
7	WP(C)/3468/2021 FIXED	JUNMONI BEZBARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR U S BORGHAIN MS. P DAS	GA, ASSAM SC, EXCISE DEPTT.
8	WP(C)/3586/2021 B/O	MD. AFZAL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. D P MANDAL MS J RAJKUMARI	SC, SEC. EDU. SC, FINANCE
9	WP(C)/3607/2021 FIXED	MD. MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
10	WP(C)/3549/2021	MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
11	WP(C)/3612/2021	SRI BHUPEN RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE

12	WP(C)/3613/2021	SUPRABHA SAIKIA AND 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M SARANIA MD. S U AHMED MS N RAI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
13	WP(C)/3617/2021 B/O	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR K TALUKDAR MR. D DAS, SR.	SC, FOREST
14	WP(C)/3618/2021	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. S HAZARIKA L SANGTAM	SC, PNRD GA, ASSAM
ORDER (STAY VACATING)				
15	I.A.(Civil)/878/2021 FIXED in WP(C)/695/2021 WITH WP(C)/695/2021	THE AUTHORISED OFFICER, GAIL Versus NUR HUSSAIN AND 3 ORS. NUR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S MITRA MR. A BORO MR A ALI MS. M KHATUN MS D DEORI	MR A ALI MS. M KHATUN MS D DEORI GA, ASSAM MR. S MITRA (R-4) MR A K BORO (R-4) SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
16	I.A.(Civil)/1179/2021 B/O in WP(C)/3394/2021 WITH WP(C)/3394/2021	RANA DEV SAIKIA Versus AJIT BARUAH AND 5 ORS. AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MS. S MAHANTA MR. M MAHANTA MR. B BORAH	MR. M MAHANTA SC, FOREST SC, FOREST
ADMISSION				
17	WP(C)/1513/2015 FIXED	BOGIRAM PANGING Versus THE STATE OF ASSAM AND 6 ORS	MR.A C SARMA MR.B HALDAR	GA, ASSAM MR.P K KALITA(R-5&7) MR.N DAS(R-5&7) MR.K R BOROAHHR-5and7
18	WP(C)/5669/2019 FIXED	BUBUL MEDHI AND ANR. Versus THE REGISTRAR OF COOPERATIVE SOCIETIES AND 4 ORS	MR. S DUTTA MS I DAS MR. P SENGUPTA	SC, CO OP MS. D. S. NEOG. MR. R DUBEY (R
19	WP(C)/5228/2020 FIXED	HASTING TERON AND 78 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
20	WP(C)/3171/2021 FIXED	TAPAN DEY AND SAILEN KUMAR SHARMA (JV) Versus THE STATE OF ASSAM AND 3 ORS.	MR R SINGHA	MS B SHARMA MS B SHARMA MR D K NATH MR D K NATH MS M DAS MS M DAS SC, WATER RESOURCE
21	WP(C)/3234/2021 FIXED	KHODA TAGIA AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM GA, AP
ORDERS				
22	WP(C)/2934/2021	BHUPENDRA KUMAR DAS Versus THE UNION OF INDIA AND 4 ORS	MS M HAZARIKA MR. A K CHAUDHURY MS R SAIKIA	SC, IRDAI MR S DUTTA (R-2) MR. K K BHATTA (R-4) MR H GUPTA (R-1) MR. S DUTTA (R-2) MS JONA TALUKDAR (R-4) MS R DEVI (R-4) ASSTT.S.G.I.
23	WP(C)/3041/2021 CAVT. NO.03242/021, FIXED	RAHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE FOR CAVEATOR

24 WP(C)/3198/2021
FIXED

MARUTI TIMBER AND FURNITURES
Versus
THE STATE OF ASSAM AND 6 ORS.

MR D K DAS
MR. R K AGARWALA
MR H BETALA
MR C KUMAR

SC, FOREST

WITH

25 WP(C)/3228/2021

DILIP KUMAR SINGHANIA
Versus
THE STATE OF ASSAM AND 5 ORS

MR. R K AGARWALA
MR H BETALA
MR C KUMAR
MR. T DOLEY

SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1843/2021 B/O	CHAFIKUL ISLAM @ SOFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
2	Bail Appln./1847/2021 B/O	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
3	Bail Appln./1851/2021	MD. FAKRUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
4	Bail Appln./1863/2021	GOLAPI KALITA Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
5	Bail Appln./1864/2021	SRI ADITYA BORO AND ANR Versus THE STATE OF ASSAM	MR J ISLAM MR. M R ISLAM	PP, ASSAM
6	Bail Appln./1865/2021	JOGA SINGH Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
7	Bail Appln./1867/2021	SANJU PAUL Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
8	Bail Appln./1868/2021	ABDUL HAFIZ CHOUDHURY Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI	PP, ASSAM
MOTION				
9	AB/2115/2021	SAMER ALI Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
10	AB/2170/2021	RAJU ALI AND 4 ORS. Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

11	AB/2199/2021	ROBIUL RAHMAN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
12	AB/2260/2021	ABUL KASHEM AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MRS. S ISLAM	PP, ASSAM
13	AB/2261/2021	TALEP ALI @ TALAP ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA	PP, ASSAM
14	AB/2265/2021 B/O	EMAN ALI PRODHANI @ HOBI PRODHANI AND 8 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
15	AB/2272/2021	MOJJUL ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
16	AB/2276/2021	LONG SING TERON Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
ADMISSION				
17	Crl.A./128/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
	WITH I.A.(Crl.)/301/2021 in Crl.A./128/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
18	Crl.A./129/2021	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL Versus THE STATE OF ASSAM AND ANR.	S I AKAND MR. M A MONDAL	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./1008/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY	MD. SAIDUR RAHMAN @ SAIDUL RAHMAN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
20	Bail Appln./1210/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	ARFAN ALI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
	WITH I.A.(Crl.)/284/2021 in Bail Appln./1210/2021	MD ARFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS MS Z ANJUM	PP, ASSAM
21	Bail Appln./1319/2021 FIXED	DAMODAR DEORI @ AMARSING DEORI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
	WITH			
22	Bail Appln./1316/2021	DAMODAR DEORI @ AMARSING DEORI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
	WITH			
23	Bail Appln./1321/2021	DAMODAR DEORI @ AMARSING DEORI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
	WITH			
24	Bail Appln./1392/2021 FIXED	SUJIT DAS AND ANR. Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM

25	Bail Appln./1393/2021 FIXED	SOHID ALI AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
26	Bail Appln./1443/2021	RAMAVTAR MANIHAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA	PP, ASSAM
WITH				
27	Bail Appln./1471/2021	SARASWATI HASNU Versus THE SATE OF ASSAM	MRS N. SINGHA MS N KHATUN	PP, ASSAM
28	Bail Appln./1538/2021 FIXED	PAPU TALUKDAR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
29	Bail Appln./1578/2021 FIXED	MD SADDAM HUSSAIN @ SADDAM HUSSAIN @ DEEPAK DAS Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
WITH				
30	AB/1909/2021	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
31	Bail Appln./1607/2021 FIXED	BILLAL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
32	Bail Appln./1614/2021 FIXED	MUSLIMUDDIN HOQUE @ MOSLEM ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
33	Bail Appln./1652/2021 FIXED	SRI UPENDRA NATH OJHA Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
34	Bail Appln./1732/2021 FIXED	DURGA BORO Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
35	Bail Appln./1783/2021 FIXED	HUSSAIN ALI @ HASEN ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/3231/2020 FIXED	SUKUMA PHUKAN Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
37	AB/494/2021 FIXED	AHAD ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
38	AB/515/2021 FIXED	BABUL ALI @ APA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
39	AB/779/2021	REJAUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
40	AB/1328/2021 FIXED	KASEM ALI AND 3 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
41	AB/1411/2021 FIXED	AFTAR UDDIN @ AFTAR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
42	AB/1759/2021	AINUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. P K DAS MR. K MOHAMMED	PP, ASSAM
WITH				
43	Bail Appln./1456/2021	JADAV CH. CHOUDHURY ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
44	AB/1869/2021 FIXED	SAMSUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. D HUSSAIN MR H R CHOUDHURY	PP, ASSAM

45	AB/2043/2021 FIXED	KAMES ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
WITH				
46	Bail Appln./1654/2021	SAIRUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
WITH				
47	AB/1660/2021	HANIF ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
WITH				
48	Bail Appln./1674/2021	NOWSAD ALI Versus THE STATE OF ASSAM	R RAHMAN	PP, ASSAM
49	AB/2090/2021 FIXED	AMIT PRADHAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	MR. N BORAH MR H MAZUMDER MR P K BORA PP, ASSAM

ORDERS

50	I.A.(CrI.)/87/2020 WITH LCR 3 FILES, P.B.-1, B/O in CrI.A./141/2020	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MS M D MEDHI MR. B C DAS	ASSTT.S.G.I.
WITH				
	CrI.A./141/2020	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM	MR. S C KEYAL SC, NCB
WITH				
	I.A.(CrI.)/242/2020 in CrI.A./141/2020	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MR. M K DAS MS Z ANJUM MS J SAIKIA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1825/2021	PARESH LAHKAR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
2	Bail Appln./1827/2021	SANMANJAY BASUMATARY @ BOGAI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	PP, ASSAM
3	Bail Appln./1828/2021	DILIP KALITA Versus THE STATE OF ASSAM	MS. S SAIKIA	
4	Bail Appln./1829/2021	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
5	Bail Appln./1830/2021	MRIDUL SARMAH Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA B B HUSSAIN	PP, ASSAM
6	Bail Appln./1832/2021 B/O	PRAFULLA PAMEY @ PROPULLA PAMEY Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID	PP, ASSAM
7	Bail Appln./1833/2021 B/O	MD AJJUR HUSSAIN SAIKIA @ AJJUR HUSSAIN Versus THE STATE OF ASSAM	MS F RAHMAN	PP, ASSAM
8	Bail Appln./1834/2021	SHAMIZUL HOQUE @ ISLAM @ SHAMEZUR ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
9	Bail Appln./1836/2021 B/O	MOHIBUL MONDAL Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM

MOTION

10	AB/2209/2021	RIYAJUL ALI @ RIYAZUL ALI Versus THE STATE OF ASSAM	MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
11	AB/2211/2021	MD FARUK ALAM Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
12	AB/2214/2021	ABU BOKKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
13	AB/2216/2021	RAJU MIAH @ BHUTTA AND ANR. Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
14	AB/2219/2021	JEHERUL HOQUE @ SUKLE AND 2 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
15	AB/2220/2021	NILAM PRODHANI Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
16	AB/2221/2021	RAHIM BADSHA Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./408/2021 SCANNED COPY OF CASE RECORD, FIXED	SRI CHANDRA VIR Versus THE UNION OF INDIA	MR. S D PURKAYASTHA MR P KATAKI MR S P DAS MR. N DAS	SC, NCB
18	Bail Appln./823/2021 PHOTOCOPY OF CASE DIARY, FIXED	BARUN BISWAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
19	Bail Appln./1499/2021 FIXED	MD. MAJIDUL @ MAJIDUL HAQUE @ BABAMONI Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
20	Bail Appln./1550/2021 FIXED	MD. HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
21	Bail Appln./1574/2021 FIXED	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
22	Bail Appln./1587/2021 FIXED	PRAKASH VERMA Versus THE STATE OF ASSAM	MRS N. SINGHA MS N KHATUN	PP, ASSAM
23	Bail Appln./1622/2021 FIXED	SRI ALPESH GOHEL@ SRI ALPESH VITHALBHAI GOHEL AND ANR. Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
24	Bail Appln./1646/2021 FIXED	MEHBUB ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
25	Bail Appln./1650/2021 FIXED	MOZAMMIL HAQUE Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
26	Bail Appln./1664/2021 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
27	Bail Appln./1677/2021 FIXED	SRI SACHIN Versus THE UNION OF INDIA	MR. N K MURRY	MR. S C KEYAL SC, NCB
28	Bail Appln./1686/2021 FIXED	MOZAMMIL HAQUE @ MOJAMMIL HOQUE Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
29	WITH AB/2026/2021	RAZINA BEGUM Versus THE STATE OF ASSAM	MR G RAHUL MR. D M NATH	PP, ASSAM

30	Bail Appln./1704/2021 FIXED	JITEN CHANDRA KATHAR Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
31	Bail Appln./1710/2021 SCANNED COPY OF CASE DIARY, FIXED	SANGITA MODAK Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
32	Bail Appln./1716/2021 FIXED	BIKRAM JEET DAS Versus THE STATE OF ASSAM	MR. U SAIKIA MR B GOGOI	PP, ASSAM
33	Bail Appln./1727/2021 FIXED	AJAY KUMAR SINGH AND ANR Versus NCB	MR. A B SIDDIQUE MS. M AHMED	SC, NCB SC, NCB
34	Bail Appln./1767/2021 FIXED	SANTOSH KUMAR GUPTA Versus THE STATE OF ASSAM	MR. P K GARODIA MR D SARMA	PP, ASSAM
35	Bail Appln./1770/2021 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM
WITH				
36	Bail Appln./1511/2021	MD ALI HUSSAIN Versus THE STSTE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
WITH				
37	Bail Appln./1648/2021	RAFIK ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
38	Bail Appln./1776/2021 FIXED	ABUL KALAM @ ABU KALAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<u>BAIL HEARING</u>				
39	AB/816/2021 B/O	DANESH ALI @ DANESH ALI SK Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
40	AB/1614/2021 FIXED	AKBAR BANJARA @ MD. AKBAR AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
41	AB/1676/2021 FIXED	AKBAR BANJARA @ MD. AKBAR ANR. Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
42	AB/1914/2021 FIXED	HASMAT ALI Versus THE SATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
43	AB/1934/2021 FIXED	ISUB ALI MAZUMDER Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
44	AB/1962/2021 FIXED	RAJIB HAZARIKA Versus THE STATE OF ASSAM	MR. A SARMA MS. S SAIKIA	PP, ASSAM
45	AB/1974/2021 FIXED	AMAR CHAND MAHESHWARI AND ANR. Versus THE STATE OF ASSAM	MR. S AGARWAL MS M DAS	PP, ASSAM
46	AB/1977/2021 FIXED	AMINUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ISLAM MR F A AHMED	PP, ASSAM
47	AB/1999/2021 FIXED	SAYED MALLIK Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
48	AB/2009/2021 FIXED	NILCHAN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM

49 AB/2017/2021
FIXED

AKKABBAR ALI @ AKABBAR ALI
Versus
THE STATE OF ASSAM

MD B ISLAM
MR. A A MONDAL
MR S HUSSAIN
MR M HOQUE
MR A ALAM

PP, ASSAM

50 AB/2019/2021
FIXED

RUPAK MALAKAR @ RANA
Versus
THE STATE OF ASSAM

MS. A. MEDHI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,10th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/231/2021 B/O	SRI JAGADISH DAS @ JAGADISH CHANDRA DAS Versus SMT ANIMA BORO AND 2 ORS	MR. S C KEYAL MR R K MOUR	
ADMISSION				
2	WP(C)/3672/2015 FIXED	SMTI. RINA KHOUND Versus THE STATE OF ASSAM AND 8 ORS	MR. R SARMA MR.B PADUN MS. P BARMAN	GA, ASSAM(R1,2,3,6,7) MR.G BAISHYAR4,5 MR. J HANDIQUE, SC, REVENUE DEPARTMENT SC, AG
3	WP(C)/2177/2016	SAILENDRA NATH SARMA and 167 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R-5) MR.M DUTTA(R-5) MS.S SARMA(R-4) MS.N DEKAR-4 MS.A CHAKRABORTY(R-5)
4	WITH WP(C)/3792/2014	KALYAN BHAGOWATI Versus THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S SARMA(R-3) MS.N M DEKA(R-3) MS.P MAZUMDAR(R-3)
5	WITH WP(C)/7652/2016	KESHAB CH. KALITA and 9 ORS. Versus STATE OF ASSAM and 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA MRS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTYR-5 MS.S SARMA(R-4) MS.N M DEKA(R-4) MS.M BHATTACHARYYA(R-4) MS.M DUTTA(R-5)

6	WP(C)/517/2018 FIXED	NUMALIGARH REFINERY LTD. Versus THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
7	WP(C)/3828/2018 B/O WITH WP(C) 552/2019 (D/O) WP(C) 5436/2019 (D/O) WITH WP(C) 6477/2018 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	MR. S BORTHAKUR (R-58 to R-123) GA, ASSAM MR. R K PRADHAN (R-5- -57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R- 123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN MR. M A I HUSSAIN GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
	WITH I.A.(Civil)/3485/2018 in WP(C)/3828/2018	SELIM UDDIN SARKAR AND 2 ORS Versus RAHUL AMIN AND 143 ORS.	MR R ISLAM MS. M DEKA MS A HUSSAIN	GA, ASSAM MR A R BHUYAN
8	WITH WP(C)/4694/2018	KARUNA KANTA NATH AND 96 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM MR. A ROSHID (R- 6,7,8,9,10) MS. M R DEVI (R- 6,7,8,9,10) SC, REVENUE
9	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
10	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
11	WITH WP(C)/5113/2018	ABU SHAMA SK. AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, REVENUE
12	WITH WP(C)/5138/2018	SANKAR ROY AND 125 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR M MONDAL MR. A S CHOUDHURY	GA, ASSAM SC, REVENUE

13	WITH WP(C)/5319/2018	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR D SAIKIA MR. MD S HOQUE MS A BORAH	GA, ASSAM SC, REVENUE
14	WITH WP(C)/5324/2018	NURJAMAL HUSSAIN DEWAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR D SAIKIA	GA, ASSAM SC, REVENUE
15	WITH WP(C)/5329/2018	ABU SAYED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR D SAIKIA MR. MD S HOQUE MS A BORAH	GA, ASSAM SC, REVENUE
16	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
17	WITH WP(C)/5588/2018	ABUL KALAM AZAD AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R3) SC, REVENUE (R1,2,4AND5)
18	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
19	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
20	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
21	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
22	WITH WP(C)/113/2019	MOZABBAR HUSSAIN AND 30 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR M MONDAL	GA, ASSAM SC, REVENUE
23	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
24	WITH WP(C)/2616/2019	NABULLAH SHEIKH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R1,2,4AND5) MR. R BORPUJARI (SC, REVENUE DEPT.)
25	WITH WP(C)/5119/2019	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
26	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM SC. REVENUE

27	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. S BORTHAKUR GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
28	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
29	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
30	WITH WP(C)/8409/2019	KAMALA KANTA DAS AND 14 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M MONDAL	GA, ASSAM SC. REVENUE
31	WP(C)/6519/2018 B/O	BHASKAR BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K K CHOUDHURY MR. N ISLAM MS. S NATH MS. L WAJEEDA MR. T K DEY MS. J BASUMATARY	GA, ASSAM
32	CRP(I/O)/63/2019 FIXED	IMRAN HUSSAIN Versus MONNAF ALI AND 8 ORS.	MR. S K GHOSH MS F AHMED	MR. A MANNAF (R1- R6,R8,R9) MR. A MANNAF (R1- R6,R8,R9) MS J BEGUM (R1-R6,R8,R9) MS J BEGUM (R1-R6,R8,R9)
33	WP(C)/5995/2019	KUSHAL CHANDRA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM MS J SARMAH	SC, AGRI. DEPARTMENT
34	WP(C)/8627/2019	CHANDRAKANTA BARMAN Versus THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 4 ORS	MR. M J BARUAH MR. B MAJUMDAR	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
35	WP(C)/3231/2021 FIXED	CHITRA RAJKONWAR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. A K BARUAH MR. D BORA MR A DAS	SC, ONGC
ORDERS				
36	WP(C)/3288/2017	LAKHESWAR BASUMATARY and 15 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 7 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	MR. B J TALUKDAR MS. M KECHII (R4) SC, K A A C
37	WP(C)/4989/2017	PANKAJ OZA and 3 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR.H NATH MR.P K BARUAH MR.S BORTHAKUR	SC, APSC MRS. M A OZAH MRS. R S DEURI MR K UDDIN MR. A K AZAD MR. M P SARMA MS. J RAJBONGSHI MS. N SHYAMAL MR. A U AHMED MS. J RABHA K GOGOI MR. M P SARMA

38	WP(C)/2730/2018	MONOLITH DEB Versus THE UNION OF INDIA AND 4 ORS.	MR A DASGUPTA MR. S CHAKRABORTY MS B DAS MR. R SARKAR MR B DAS	ASSTT.S.G.I.
	WITH I.A.(Civil)/611/2021 in WP(C)/2730/2018	MONOLITH DEB Versus UNITED BANK OF INDIA AND 4 ORS.	MR A DASGUPTA MS B DAS	ASSTT.S.G.I.
39	WP(C)/7628/2018	LONI BARUAH Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	MR. S BORTHAKUR (R15, R16, R18-R24) GA, ASSAM MR J C BORAH (R14) MS. S KAKATI (R15, R16, R18-R24) MR. C CHAKRAVARTY (R15, R16, R18-R24) SC, FINANCE
40	I.A.(Civil)/1334/2020 FIXED in CRP/5875/2020 WITH CRP/5875/2020 (Filing Number)	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS E	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MS. K JAIN
41	WP(C)/2090/2020	CONSTABLE (GD) FORCE NO. 861241361 ATUL CHANDRA KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY, LEARNED CGC ASSTT.S.G.I.
42	CRP(I/O)/56/2021 B/O	SRI JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus SMTI ANIMA BORO AND 4 ORS	MR. S C KEYAL MR R K MOUR	MR. N ALAM
43	I.A.(Civil)/672/2021 in CRP/64/2017 WITH CRP/64/2017	ASIRUDDIN SK AND 6 ORS. Versus ON THE DEATH OF MOYJUDDIN KHAN @ FOYJUDDIN KHAN HIS LEGAL HEIRS AND 14 ORS.	MSN NASRIN MDI H KHAN	
		MD. ASIRUDDIN SK and 7 ORS. Versus ON THE DEATH OF MOYJUDDIN KHAN @ FOYJUDDIN KHAN HIS LEGAL HEIRS- I AJIT KHAN SON and ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM
HEARING				
44	WP(C)/1379/2017 FIXED	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	SC, SEBA
45	WP(C)/3656/2019 FIXED	BHARATI GOGOI AND 18 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M CHOUDHURY MR. S P SHARMA	MR. P KATAKI (SC, AAU) MR. A K DUTTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,10th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL SIT TILL RISING OF DIVISION BENCH - I
AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH
COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS
LORDSHIP,IF TIME PERMITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./8/2021	GOPAL CH. MAZUMDAR Versus SUMITRA CHANDA	MR. S P CHOUDHURY MR K BISWAKARMA	
ADMISSION				
2	WP(C)/2440/2014	JAGADISH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. P D CHOUDHURY MR. K K GOSWAMI MS. M PAUL	GA, ASSAM MR. P S DEKA (SC, REVENUE DEPTT.) MS. B BHUYAN SC, PWD
3	WP(C)/3752/2015	SMT ADITI BEZBARUAH Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.M DAS MR.B D DEKA MR.P MAHANTA	MR.G N SAHEWALLA(Sr.Adv.)(R-3) MS.M HAZARIKA MR.P KHATANIAR(R-3) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MR.N J KHATANIAR(R-4) MS.A CHOUDHURY (R-3) MR.P DEKA(R-3) MR.A CHETIAR-3 MS.C BORDOLOI(R-4) SC, G M D A MS.A AGARWAL(R-3) MR.M SAHEWALLA(R-3)
4	WP(C)/916/2016	RANJIT KR. MONDAL and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. M Z AHMED MR. A M DUTTA	GA, ASSAM

5	WP(C)/3181/2016	GANGA DHAR DAS and 3 ORS Versus THE UNION OF INDIA and 7 ORS	MR. S SHARMA MR A SAIKIA MR. N N UPADHAYA	GA, ASSAM (R3-R5) MRS. R BORAH (SC, NHAI, R2, R7) MR. J HANDIQUE (GA, R3- R6)) MR.Y S MANNAN (SC, PWD, R8) SC, PWD ASSTT.S.G.I. (R1)
6	WP(C)/4783/2017	RAJ KUMAR DAS and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.R C DAS MR.S C DAS MR P BURAGOHAIN	GA, ASSAM
7	WP(C)/4423/2018 B/O	SURAJIT BARMAN AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 4 ORS	MS. N RAI MR A K RAI	MR. A GANGULY SC, PNB
8	WITH WP(C)/6982/2017	PUNJAB NATIONAL BANK and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	GA, ASSAM MR. M A SHEIKH(R- 6,7&8) MR P S DEKA, SC, REVENUE DEPARTMENT MD.M H CHOUDHURY(R- 6,7&8) MR A K RAI (R4-R6) MS.F INTAZ(R- 6,7&8) MS. N RAI (R4-R6) MS.A BEGUM(R- 6,7&8)
9	WP(C)/7254/2019 B/O	MAJIDA BEWA Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
10	WP(C)/2102/2020 WEEK FROM 9-8-21	RATAN MAJUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR J ABEDIN MR. D A KAIYUM	GA, ASSAM SC, ASEC
11	MACApp./139/2021	SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
12	MACApp./140/2021	SHRIRAM GENERAL INSURANCE CO LTD. Versus KIRON BALA ROY AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS M BORCHETIYA MR S DUTTA MR S DUTTA
	WITH I.A.(Civil)/1166/2021 in MACApp./140/2021	SHRIRAM GENERAL INSURANCE CO. LTD Versus KIRON BALA ROY AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS M BORCHETIYA MR S DUTTA MR S DUTTA
13	WP(C)/1242/2021 FIXED	M/S YASHNAND ENGINEERS AND CONTRACTORS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, PWD
ORDERS				
14	RSA/165/2016 B/O	SRI MONORANJAN DHUBI and 3 ORS Versus MD ROISUL HOQUE and 6 ORS	MR.S CHAUHAN MR. T U LASKAR (A1,A4) MR. N DHAR (A1,A4) MR.A R SHOME MR.S CHAUHAN MS. S DASGUPTA MS. S DASGUPTA	DR. B AHMED MS. R CHOUDHURY MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. R A CHOUDHURY
15	RSA/179/2016 B/O	SRI MALAY KRISHNA CHANDA and 21 ORS Versus SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON MR.R DHAR	MS.P SHARMAHR- 1-9 MS.N BEGUM(R- 1-9) MRS.R CHOUDHURY(R- 1- 9)
16	MACApp./483/2018 B/O	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MAMATA ROY and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.C BARUAH(R-1) MR. B BARUAH
17	WP(C)/7657/2019 B/O	BINA SHEEL Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER	GA, ASSAM MR. S K GHOSH

18	WP(C)/4510/2020 B/O	M/S PLEXUS CONSTRUCTIONS AND ENGINEERING PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS (SC,S E AND E DEPTT.)
19	I.A.(Civil)/889/2021 FIXED in RSA/73/2016 WITH RSA/73/2016	KUTUB UDDIN BARBHUIYA AND 13 ORS. Versus AFTAB UDDIN BARBHUIYA MD KUTUB UDDIN BARBHUIYA and 14 ORS Versus AFTAB UDDIN BARBHUIYA	DR. B AHMED MRK UDDIN DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MR. J LASKAR MR.B BANERJEE MR.J LASKAR MR.A MOBARAQUE
20	I.A.(Civil)/1026/2021 WITH LCR, FIXED in MACApp./250/2020 WITH MACApp./250/2020	LALITA BAISHNAB AND 3 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR. ORIENTAL INSURANCE COMPANY LTD. Versus LALITA BAISHNAB AND 3 ORS.	MR. M TALUKDAR MR SISHIR DUTTA MR S DUTTA	MR. S DUTTA MR. M TALUKDAR MS. M BORUAH
21	WP(C)/1404/2021 B/O	M/S B G ELECTRICALS AND ANR Versus THE COMMISSIONER AND SPECIAL SECRETARY TO THE STATE OF ASSAM AND 9 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, HEALTH SC, PWD SC, FINANCE SC. MEDICAL
HEARING				
22	WP(C)/7121/2015 B/O WITH I.A.(Civil)/231/2019 in WP(C)/7121/2015 WITH	BHOLA BHOUMICK and 16 ORS, Versus THE STATE OF ASSAM and 5 ORS, BHOLA BHOWMIK and 16 ORS, Versus THE STATE OF ASSAM and 4 ORS,	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MS.R MAHANTA MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	GA, ASSAM (R-1,2,3) MR. S C BISWAS MR.A K SARKAR MR. P S BISWAS MS D CHOWDHURY SC, NF RLY (R-6) SC, REVENUE SC, NF RLY
23	WP(C)/910/2016 WITH I.A.(Civil)/4243/2018 in WP(C)/910/2016 WITH I.A.(Civil)/215/2019 in WP(C)/910/2016 WITH	SUJIT KR. GHOSH and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS. SUJIT KR. GHOSH and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS. SUJIT KR. GHOSH and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	GA, ASSAM MR. S C BISWAS (R-4 & R- 6) MR. U K NAIR DR. B N GOGOI MR. P S BISWAS MS. D CHOWDHURY SC, NF RLY SC, REVENUE SC, NF RLY SC, REVENUE SC, NF RLY
24	WP(C)/7766/2016 WITH I.A.(Civil)/4239/2018 in WP(C)/7766/2016	JAGADISH PRASAD GUPTA and 6 ORS. Versus STATE OF ASSAM and 4 ORS. JAGADISH PRASAD GUPTA and 6 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM MR. S C BISWAS (R-4 & R- 6) MR. A K SARKAR DR. B N GOGOI(Rly.Adv.) MR. P S BISWAS MS. D CHOWDHURY SC, NF RLY SC, REVENUE SC, NF RLY

WITH
I.A.(Civil)/269/2019
in WP(C)/7766/2016

JAGADISH PRASAD GUPTA and 6 ORS.
Versus
THE STATE OF ASSAM and 4 ORS.

MRS N SAIKIA
MRS. P GOSWAMI
MS. L BORGHAIN

SC, REVENUE
SC, NF RLY

25 **WITH**
WP(C)/4087/2017

PRAN KRISNA GHOSH and 4 ORS.
Versus
THE STATE OF ASSAM and 4 ORS

MRS.N SAIKIA
MRS.P GOSWAMI
MS.L BORGHAIN

GA, ASSAM
MR. S C BISWAS
MR.A K SARKAR
MR. P S BISWAS
MS D CHOWDHURY
SC, NF RLY

WITH
I.A.(Civil)/261/2019
in WP(C)/4087/2017

PRAN KRISNA GHOSH and 4 ORS.
Versus
THE STATE OF ASSAM AND 2 ORS.

MRS N SAIKIA
MRS. P GOSWAMI
MS. L BORGHAIN

SC, REVENUE
SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR S BORTHAKUR	09-08-2021	To	10-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,10th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1525/2021 B/O	ABDUR REZZAK Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
MOTION				
2	AB/1519/2021 B/O	LATIF ALI @ DADUL ALI Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
3	AB/2051/2021 B/O	VINOD BIJARNIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM
4	WP(C)/3481/2021	MALABIKA DHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, FINANCE SC, GHC
BAIL HEARING (BA)				
5	Bail Appln./931/2021 SCANNED COPY OF LCR	PRANJIT RABHA AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
6	AB/763/2021	DHIRAJ KR. KAKATI Versus THE STATE OF ASSAM	MR. D K DAS MR. P N GOSWAMI MR. P P MEDHI	PP, ASSAM
7	AB/1754/2021	ANINDITA SARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR S BORTHAKUR | 09-08-2021 | To | 10-08-2021 |